

**NATIONAL COMPANY LAW TRIBUNAL
GUWAHATI BENCH
GUWAHATI**

ORDER SHEET OF THE HEARING ON 1st APRIL, 2024, 12:00 P.M.

**IA (IBC)/67/GB/2022
In
CP (IB)/10/GB/2021**

**Present: 1. Hon'ble Member (Judicial), Shri P Mohan Raj
2. Hon'ble Member (Technical), Shri Satya Ranjan Prasad**

Name of the Company	Vishal Ghisulal Jain, RP Vs Indian Bank (Erstwhile Allahabad Bank)
Under Section	U/s 14, 17, 18 & 25 of IBC, 2016, r/w 60(5) of IBC, 2016.

For Petitioner (s) :
For Respondent (s) :
Liquidator : Ms. Sudha Sarma, CS

ORDER

Ld. Liquidator Ms. Sudha Sarma appears in person. In view of the Order substituting the Liquidator passed in IA (IBC)/43/GB/2024 today, list the matter for further consideration on **01.05.2024**.

Sd/-

**Satya Ranjan Prasad
Member (Technical)**

Sd/-

**P Mohan Raj
Member (Judicial)**